

IN THE HIGH COURT OF JHARKHAND AT RANCHI

A.B.A. No. 2388 of 2020

03/20.07.2020

The present case is taken up through video conferencing.

Learned counsel for the petitioner prays for one week's time to file correct certified copy of Barhi P.S. Case No. 419 of 2019.

In view of the said prayer, put up this case after one week under the appropriate heading.

(Rajesh Shankar, J.)

Ritesh